

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Exercising Powers of Bar Council under Section 58 of the Advocates Act, 1961)
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Notification No. 894

Dated 07/12/2019

Subject: Transfer of Advocate License.

In pursuance of Bar Council of India Resolution No.1/2019 (Transfer) dated 12.01.2019, Ms. Sehar Mufti, Advocate D/O Shri Mufti Nazim Ud Din R/O Sarwar Aziz House, Zukura Crossing, Srinagar upon transfer of her enrolment from Bar Council of Delhi is brought on the roll of Jammu and Kashmir Bar Council.

By Order.

(Signature)
(Mohammad Yasin Beigh)

Additional Registrar *06-12-2019*

No. 28574-80/19

Dated 07/12/2019

Copy forwarded to the:-

1. Principal District & Sessions Judge, Srinagar.
2. Secretary Bar Council of India, New Delhi for information and necessary action.
3. Manager Govt. Press, Jammu for publication in the next issue of Government Gazettee.
- 4-5. President Bar Association, J&K High Court, Jammu/Srinagar.
6. In-charge N.I.C. High Court of J&K Jammu for uploading on the website.
7. Ms. Sehar Mufti, Advocate D/O Shri Mufti Nazim Ud Din R/O Sarwar Aziz House, Zukura Crossing, Srinagar.

(Signature)
Additional Registrar

06-12-2019